

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 493
ANSWERED ON MONDAY, JULY 24, 2023
SRAVANA 2, 1945 (SAKA)**

CSR FUNDS

QUESTION

493. SHRI CHANDRA SEKHAR BELLANA:

SHRI MADDILA GURUMOORTHY:

SHRI MAGUNTA SREENIVASULU REDDY:

SHRIMATI GODDETI MADHAVI:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether the Government is aware that the vast majority of Corporate Social Responsibility (CSR) funds are being spent in just ten States;

(b) if so, the details of CSR projects, State-wise;

(c) whether the Government proposes any regulatory guidelines to promote CSR spending in a much more equitable manner across the country; and

(d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

[RAO INDERJIT SINGH]

(a) & (b): The Corporate Social Responsibility (CSR) expenditure of previous financial years indicates a variation in the CSR funds spent by the companies in different States. As per the filings made by the companies in the MCA21 registry, the State-wise CSR spent by all the companies during the last five financial years i.e 2017-18, 2018-19, 2019-20, 2020-21 & 2021-22 is at Annexure.

(c) & (d): The Government provides the broad framework for CSR through Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. The first proviso to Section 135 (5) of the Act provides that the company shall give preference to the local area and areas around it where it operates. However, the emphasis on local area is only directory and not mandatory in nature and companies need to balance local area preference with national priorities. Under the Act, CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor CSR activities based on the recommendation of its CSR Committee. The Government does not issue any specific direction to the companies to spend in any particular activity or geographical area.

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 493 FOR 24.07.2023

State-Wise Summary of CSR Expenditure (Amount in Crore)						
S. No	State/UT	FY 2017-18	FY 2018-19	FY 2019-20	FY 2020-21	FY 2021-22
1	Andaman and Nicobar	0.73	0.82	1.29	2.86	9.02
2	Andhra Pradesh	575.07	665.97	710.23	719.81	640.70
3	Arunachal Pradesh	11.91	24.56	18.02	10.58	119.39
4	Assam	211.33	210.00	285.00	180.23	398.70
5	Bihar	106.17	137.95	110.48	89.89	165.66
6	Chandigarh	20.51	11.46	15.58	13.40	49.98
7	Chhattisgarh	176.70	149.35	269.68	325.63	292.83
8	Dadra and Nagar Haveli	6.98	13.48	18.34	21.98	14.11
9	Daman and Diu	20.23	6.25	9.53	5.25	4.13
10	Delhi	579.37	750.85	830.00	724.59	1,158.00
11	Goa	53.77	46.77	43.91	41.92	42.59
12	Gujarat	967.97	1,082.18	984.37	1,461.60	1,554.16
13	Haryana	363.43	378.11	537.91	550.86	654.88
14	Himachal Pradesh	69.23	78.79	78.78	106.31	138.84
15	Jammu and Kashmir	50.77	36.44	25.27	35.56	49.40
16	Jharkhand	109.23	109.80	155.21	226.54	192.41
17	Karnataka	1,145.79	1,257.69	1,448.16	1,277.81	1,761.39
18	Kerala	219.73	354.78	298.56	290.67	234.01
19	Lakshadweep	2.27	0.39	--	0.01	0.45
20	Leh & Ladakh	--	--	--	--	14.84
21	Madhya Pradesh	163.92	243.55	220.46	375.51	420.04
22	Maharashtra	2,797.53	3,147.72	3,353.24	3,464.81	5,229.31
23	Manipur	4.81	7.81	14.21	10.39	15.49
24	Meghalaya	11.18	16.54	17.65	17.63	19.30
25	Mizoram	1.28	0.11	0.25	0.97	6.94
26	Nagaland	1.81	2.12	5.10	3.57	12.42
27	Odisha	504.22	697.91	717.39	578.16	652.01
28	Puducherry	6.09	9.15	11.32	12.43	9.31
29	Punjab	112.36	166.85	189.44	158.46	177.48
30	Rajasthan	443.35	595.49	734.12	670.00	700.44
31	Sikkim	7.00	5.87	10.99	17.28	28.24
32	Tamil Nadu	669.65	877.08	1,072.26	1,174.07	1,371.91
33	Telangana	380.57	428.06	445.80	627.71	670.06
34	Tripura	1.88	23.06	9.40	9.29	15.91
35	Uttar Pradesh	435.21	521.32	577.98	907.32	1,321.36
36	Uttarakhand	85.79	172.31	124.70	160.58	224.32
37	West Bengal	338.32	382.23	423.85	471.48	541.46
38	PAN India*	5,505.31	6,443.53	9,385.66	7,805.03	5,439.79
39	Contribution to Funds included in Schedule VII)	799.18	1,156.86	1,790.69	3,491.30	1,581.43
40	NEC/ Not mentioned*	137.93	4.44	20.97	169.47	0.09
Grand Total (in Cr.)		17,098.57	20,217.65	24,965.82	26,210.95	25,932.79

(Data upto 31.03.2023) [Source: Corporate Data Management Cell]

*Companies either did not specify the names of States or indicated more than one State where projects were undertaken.
